

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2129
ANSWERED ON:01.12.2000
DEMAND AND SUPPLY OF KEROSENE
PADAMSEN CHAUDHARY;SHANKERSINH VAGHELA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the allocation of blue coloured Kerosene oil being supplied under the rationing system in various States during the last three years, State-wise;
- (b) the present position of Demand and Supply of Kerosene Oil under the rationing system in the country;
- (c) whether there is a hike in the prices of Kerosene oil during the last three years;
- (d) if so, the details thereof;
- (e) the system of Kerosene distribution in the rural and hilly areas; and
- (f) The steps being taken by the Government to meet the shortage of Kerosene in the State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a) & (b) : Kerosene is an allocated product and annual/monthly allocation is made by the Central Government to the States/UTs for distribution through Public Distribution System. The allocation of kerosene is made on historical basis i.e. past year allocation plus additional allocation out of increase given at the national level based on the principle of giving higher increase to the States with lower per capita availability so as to reduce inter State disparity.

(c) & (d) : The prices of kerosene oil meant for public distribution system during the last 3 years are indicated below:

As on	Rs./ Ltr.
01.03.1994	2.00
23.03.2000	4.50
30.09.2000	7.00
22.11.2000	6.11

(e) & (f) : Distribution of kerosene within the States/UTs is controlled by respective State Governments/UT Administrations. Requests are received from various State Governments for additional allocation of kerosene from time to time. Kerosene is a deficit product in the country and on account of constraints of product availability, foreign exchange and heavy subsidy the distribution has to be judicious. The statement showing the annual allocation to the States/UTs for the last three years is at Annexure .

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF UNSTARRED QUESTION 2129 FOR ANSWER IN THE LOK SABHA ON 01-12-2000.

STATE-WISE SKO ALLOCATION FOR THE PERIOD FROM 1996-97 TO 1999-2000.

STATES/UTs	1996-97	1997-98	1998-99	1999-2000
(MTs)	(MTs)	(MTs)	(MTs)	(MTs)
ANDAMAN & NICABAR	4676	4743	7155	6736
ANDHRA PRADESH	628138	650785	675056	679848
ARUNACHAL PRADESH	9675	9948	10240	10295
ASSAM	256772	263760	271235	272623
BIHAR	647512	679329	863745	870036
CHANDIGARH	21348	21562	21778	15408
DADAR N. HAVELI	3170	3202	3237	3238
DELHI	243334	245768	248325	204672
DIU/DAMAN	3003	3033	3064	2438
GOA	27677	27954	28257	28075
GUJARAT	814341	822339	831600	832432
HARYANA	159099	164653	170563	171731
HIMACHAL PRADESH	57345	58984	60737	61067
JAMMU & KASHMIR	86392	88828	91433	91921

KARNATAKA	498797	513054	528301	531167
KERALA	279701	289540	300006	302078
LAKSHADWEEP	894	906	919	921
MADHYA PRADESH	508539	532741	661812	666632
MAHARASHTRA	1542924	1558397	1576298	1577953
MANIPUR	21498	22064	22670	22781
MEGHALAYA	19682	20245	20847	20960
MIZORAM	7649	7868	8102	8146
NAGALAND	13414	13797	14207	14284
ORISSA	227701	239501	316597	318903
PONDICHERY	15162	15329	15342	15363
PUNJAB	332224	337118	342376	343127
RAJASTHAN	345753	361736	440060	443265
SIKKIM	7711	7794	7885	7895
TAMIL NADU	682026	698837	716830	720076
TRIPURA	30577	31451	32386	32562
UTTAR PRADESH	1128847	1178862	1391123	1401255
WEST BENGAL	763609	785065	808013	812309
TOTAL	9389194	9659193	10490199	10490199